

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.01.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6175 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Durdana Aabid Ali & Ors. Vs. Vijay Kumar V Iyer	Rohit Sharma
2.	I.A. No. 6176 of 2023 in Comp. App. (AT) No. ___ of 2024	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	Rajendra Barot
3.	I.A. No. 6177 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2024	Jai Agarwal Vs. Liquidator Satyendra Prasad Khorania & Anr.	Avin Chhangani
4.	I.A. No. 04 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Rakshit Dhirajlal Doshi & Anr. Vs. Sumedha Management Solutions Pvt. Ltd. & Anr.	Vaishnavi Viswanathan
5.	I.A. No. 54 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Sonia Kapoor Vs. Nilesh Sharma, IRP Dream Procon Pvt. Ltd. & Anr.	Siddharth Bhatli
6.	I.A. No. 58 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Nilesh Sharma, RP Today Homes & Infrastructure Pvt. Ltd. Vs. Ganesh Chandra Bamrara & Ors.	Ashu Kansal
7.	I.A. No. 62 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024	Globe Capital Market Ltd. Vs. Narayan Securities Ltd.	Ajay Kohli

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